

No.F.36(20)/2012-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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New Delhi, 12<sup>th</sup> February, 2013

ORDER

In continuation of this Department's earlier order of even number dated 26<sup>th</sup> September, 2012 extending the term of engagement of existing counsel w.e.f. 01.01.2013 to 15.02.2013, the President is pleased to further extend the term of engagement of the following existing panel counsel for a period upto 30.04.2013 or until the outcome of the result of the Committee, whichever is earlier:-

Table 'A'  
Sikkim High Court  
Central Government Counsel

1	KARMA THINLAY SAMPA HOUSE, SONAM TSERING MARG, GANGTOK, EAST SIKKIM.		
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(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

Copy to:

1. The above mentioned advocate.
2. The Registrar, High Court of Sikkim, Gangtok.
3. The Accountant General, Gangtok, Sikkim.
4. Branch Secretariat, Kolkata.
5. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
6. Branch Secretariat, Kolkata.
7. Hindi Unit for Hindi version of this order.
8. Guard File/Judicial Section with 5 s/copies.

  
(Kishore Kumar)  
Section Officer(Judicial)